

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 4296 of 2009**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

12/Dated: 5th April, 2021

Heard Mr. Sidharth Roy, learned counsel for the petitioner and Mr. Arpan Mishra, learned counsel for the respondent-BCCL through V.C.

2. Pursuant to the order dated 22.02.2021 the respondent-BCCL was directed to seek instruction and file affidavit, however the same is not on record.

3. Mr. Arpan Mishra, learned counsel for the respondent-BCCL is directed to comply the order dated 22.02.2021 before the next date of hearing.

4. Put up this case on 23.04.2021.

(Deepak Roshan, J.)

Amardeep/